

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **26.03.2021 at 2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SHRI R. VARADHARAJAN, MEMBER (JUDICIAL)
SHRI ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : MA/799/2019 IN CP/413/IB/2017
NAME OF PETITIONER : Vasudevan (Liquator) M/s Titanium Tantalum Products Ltd
NAME OF RESPONDENT : Chennai Yetrumathi valaga Uzhiyargal Matrum & 1 Another
SECTION : Sec 60(2) Of IBC

ORDER

None appears for the Applicant. Ld. Counsel for R1, Ms. Nandhini H is present through video conferencing mode.

Ld. Counsel for R1 represents that a Counter has been filed as directed vide Order dated 03.02.2021 by this Tribunal. In the circumstances, the matter is posed for enquiry on **28.04.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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